

*Draining of large quantity**Bokaro Steel Plant*

13.19 hrs.

(iii) Nation Welfare Board for Seafarers

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRI SHNAN): I beg to move:

"That in pursuance of Rule 4 (i) of the National Welfare Board for Seafarers Rules, 1963, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Welfare Board for Seafarers, subject to the other provisions of the said Rules."

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of Rule 4 (i) of the National Welfare Board for Seafarers Rules, 1963, the member of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Welfare Board for Seafarers, subject to the other provisions of the said Rules."

The motion was adopted

13.20 hrs.

(iv) Rajghat Samadhi Committee

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): On behalf of Shri Murasoli Maran Sir, I beg to move:

"That in pursuance of sub-section (1) (d) of Section 4 of the Rajghat Samadhi Act, 1951, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rajghat Samadhi Committee for the term

commencing from the date of notification by the Government, subject to the other provisions of the said Act."

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of sub-section (1) (d) of Section 4 of the Rajghat Samadhi Act, 1951, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Government, subject to the other provisions of the said Act."

The motion was adopted

13.21 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

Draining of large quantity of furnace oil from Bokaro Steel Plant resulting in Pollution of Damodar river water causing stoppage of water supply to the entire industrial and colliery belt of Dhanbad district

[English]

SHRI A.K. ROY: Sir, I call the attention of the hon. Minister of Steel and Mines to the following matter of urgent public importance and request that he may make a statement thereon:-

"The situation arising out of draining of large quantity of furnace oil from Bokaro Steel Plant into the Damodar river leading to pollution of the river water, causing stoppage of water supply to the entire industrial and colliery belt of Dhanbad district of Bihar and the steps taken by the Government in that regard."